LOK SABHA DEBATES (English Version)

Eighth Session (Thirteenth Lok Sabha)



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Due to interruptions in the House no business could be transacted.

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LOK SABHA DEBATES

LOK SABHA

Thursday, December 13, 2001/Agrahayana 22, 1923 (Saka)

The Lok Sabha met at Eleven of the Clock

(MR. SPEAKER in the Chair)

...(Interruptions)

MR. SPEAKER : Q.No. 341, Shri Y.G. Mahajan.

...(Interruptions)

MR. SPEAKER : Nothing should go on record.

...(Interruptions)*

MR. SPEAKER : Please take your seats.

...(Interruptions)

MR. SPEAKER Please take your seats How many days should we forego this? This is not the proper way Please take your seats.

....(Interruptions)

.....

MR. SPEAKER : How many days should we forego this? This is not the proper way. Please take your seats.

....(Interruptions)

MR. SPEAKER : The House stands adjourned to meet tomorrow, the 14th December, 2001 at 11 a.m.

11.02 hrs.

The Lok Sabha then adjourned till Eleven of the Clock on Friday, December 14, 2001/Agrahayana 23, 1923 (Saka).

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